

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 2480/2024

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

DILEEP SHARMA & ORS.

Respondent(s)

(Only C.A. Nos. 2707, 2483 and 2486 of 2024 are listed under this item)

WITH

C.A. No. 2483/2024 (III-A)

(FOR AMENDMENT IN CAUSE TITLE ON IA 131218/2019, APPLICATION FOR SUBSTITUTION ON IA 176307/2019, CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA 176308/2019, SETTING ASIDE AN ABATEMENT ON IA 176309/2019 and CONDONATION OF DELAY IN FILING ON IA 197563/2019)

C.A. No. 2486/2024 (III-A)

C.A. No. 2707/2024 (III-A)

(FOR ADMISSION and I.R. and IA No.122963/2018-CONDONATION OF DELAY IN FILING, IA No.122964/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.122965/2018-EXEMPTION FROM FILING O.T.)

Date : 14-10-2024 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA
[IN CHAMBERS]

For Appellant(s) Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.
Mr. Shashank Pachauri, Adv.
Mrs. Pooja Kabra, Adv.

For Respondent(s) Mr. P. I. Jose, AOR
Mr. Mukul Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel appearing for the appellants prays for two day's time to file the affidavit. He is granted one week's time to do the needful.

List after one week.

(GEETA JOSHI)
SENIOR PERSONAL ASSISTANT

(POOJA SHARMA)
COURT MASTER (NSH)